

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT
LOK SABHA
UNSTARRED QUESTION No. 1677
TO BE ANSWERED ON MAY 04, 2016
OBJECTION TO SMART CITY PROJECT

No. 1677

DR. KIRIT SOMAIYA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether some objections were raised against the smart city project of various cities including Mumbai and if so, the details thereof and the reasons therefor;
- (b) whether Mumbai is not likely to get Rs. 100 crore like other smart cities for the first year from the Union Government;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the source of fund for smart city projects of Mumbai and Navi Mumbai?

ANSWER

THE MINISTER OF URBAN DEVELOPMENT
(SHRI M. VENKAIAH NAIDU)

- (a): The selection process of Smart Cities follows a Challenge (Competition) process consisting of two stages. Stage 1 was conducted by the State Governments and objections were resolved at their level. The Stage 2 of the Competition was conducted by the Ministry of Urban Development (MoUD). No objections have been received by MoUD regarding Smart City Proposals (SCPs) of 20 winning Smart Cities. In respect of other shortlisted Smart Cities, some observations were made. Brihanmumbai Municipal Corporation's General Body has, for instance, suggested some modifications in the Special Purpose Vehicle (SPV).
- (b) to(d): The city of Mumbai is not amongst the 20 Smart Cities selected in the first year of the Mission and is participating in Round 2 of the Competition during 2016-17. It will get the funds under the scheme if it is selected.
